Statement-V State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1998 to October, 1998

[RAJYA SABHA]

States	No. of Financial -Approvals		Amt. of	
			Investment (Rs. Cr.)	
Andhra Pradesh		55	570.07	2.33
Bihar		4	44.65	0.18
Gujarat		36	2655.20	10.86
Haryana		35	205.25	0.84
Himachal Pradesh		1	0.33	0.00
Karnataka		84	4805.73	19.65
Kerala		9	12.93	0.05
Madhya Pradesh		12	657.33,	2.69
Maharashtra		149	2679.05	10.96
Meghalaya		2	44.46	0.18
Orissa		8	330.54	1.35
Punjab		7	53.79	0.22
Rajasthan		8	65.14	0.27
Tamil Nadu		104	2724.28	11.14
Uttar Pradesh		35	185.10	0.76
West Bengal		30	1171.05	4.79
Andaman & Nicobar		1	12.12	0.05
Chandigarh		4	65.48	0.27
Dadra & Nagar Haveli		3	8.22	0.03
Delhi		71	773.82	3.16
Goa		16	114.62	0.47
Pondicherry		4	36.71	0.15
Daman & Diu		5	5.60	0.02
Others (States not indicated)		306	7232.37	29.58
	TOTAL	989	24453.84	

## Investment made in the public and private sectors

1600. SHRI PRAFULL GORADIA: Will the Minister of INDUSTRY be pleased to

- (a) the details of investment made in the public and private sectors during the last two years, State-wise;
- (b) whether there is any reluctance on the part of the investors to make investment in the backward States; and
- (c) the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDAR BAKHT): (a) The State-wise details of investment in the Public and Private Sectors during the last two years are given in the enclosed Statement (See below).

(b) and (c) In the present liberalised regime, investment decision are left to the commercial perception of the investors. With a view to promoting industrialization in backward areas, the Government announced the Growth Centre Scheme in 1988 under which infrastructural facilities like power, water,

telecommunications, banking are provided to attract industries. Besides this, Transport Subsidy Scheme 1971 is an operational scheme, intended to promote industrial growth in hilly, remote and

inaccessiolc areas and it covers all industrial units irrespective of their size both in public and private sector (barring plantations, refineries and power generating units).

Statement State-wise proposed investment made in the public and the private sector during the years 1997-98

SI.	Name of State/UT	1996	1997		
No.		(Rs. In Crores)	(Rs. In Crores)		
		LOI	EM	LOI	IEM
1.	Andhra Pradesh	2993	7079	611	6268
2.	Assam	578	38	0	33
3.	Arunachal Pradesh	0	0	0	3
4.	Bihar	276	735	1016	160
5.	Delhi	0	0	0	19
6.	Goa	7	484	0	356
7.	Gujarat	1674	16228	1714	6807
8.	Haryana	1371	3113	200	2073
9.	Himachal Pradesh	50	717	105	201
10.	J & K	5	53	55	45
11.	Karnataka	4311	5602	845	4205
12.	Kerala	397	316	750	251
13.	Madhya Pradesh	1673	5288	716	2784
14.	Maharashtra	6085	11588	270	5418
15.	Manipur	0	0	0	0
16.	Meghalaya	0	14	0	4
17.	Mizoram	0	0	0	0
18.	Nagaland	0	46	0	42
19.	Orissa	1321	1493	439	1468
20.	Pondicherry	816	284	0	1025
21.	Punjab	1477	2101	322	1804
22.	Rajasthan	138	2130	51	1882
23.	Sikkim	0	0	0	0
24.	Tamil nadu	1432	4888	759	6916
25.	Tripura	0	2	0	0
26.	Uttar Pradesh	3323	6504	1065	5155
27.	West Bengal	1953	2182	587	2261
28.	A & N Islands	0	23	0	0
29.	Chandigarh	0	74	0	10
30.	Dadra & N Haveli	41	2045	23	2613
31.	Daman & Diu	11	251	0	576
32.	Lakshadweep	0	0	0	0
	TOTAL	29932	73278	9528	52379

Note: LOI: Letter of Intent

IEM: Industrial Entrepreneur Memorandum